' † एक लॉ इन्स्टीटयुट की स्वापना

*७३. श्री राम सहाय : क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या एक लां इंस्टीट्यूट स्थापित करने का कोई प्रस्ताव सरकार के समक्ष है: ग्रीर
- (ख) यदि हां, तो उसके क्या क्या कार्य और कौन कौन कर्मचारी जेंगे?

t [SETTING UP OF A LAW INSTITUTE

- *73. SHRI RAM SAHAI: Will the Minister of LAW be pleased to state:
- (a) whether there is any proposal before Government to set up a Law institute; and
- (b) if so, what will be its function and personnel?]

THE MINISTER OF LAW (SHRI A. K. SEN): (a) and (b). A law Institute has actually been set up but it is not the concern of the Government. It is a society registered under the Societies Registration Act for promoting advanced studies and research in Law.

† [विधि मंत्री (श्री ए० के० सेन) : (क) तथा (ख). ला इंस्टीट्यूट वस्तृत: स्थापित हो चकी है, किन्तू इसका सरकार से कोई वास्ता नहीं है। यह विधि की ऊंची शिक्षा श्रीर गवेषणा को बढावा देने के लिए रजिस्ट्रीकरण ग्रधिनियम के ग्रधीन रजिस्ट्रीकृत एक संस्था है।

SHRI P. S. RAJAGOPAL NAIDU: Has Government recognised this Institute?

SHRI A. K. SEN: No question of recognising this Institute. It is a Society registered under the Societies Registration Act.

SHRI AKBAR ALI KHAN: What Is its

SHRI A. K. SEN: The Indian Law-Institute.

SHRI AKBAR ALI KHAN: In. Delhi?

SHRI A. K. SEN: Yes, in Delhi.

SHRI GOPIKRISHNA VIJAIVARGIYA: Are there any other such societies?

SHRI A. K. SEN: It is very difficult, to say; there may be societies. Enquiries are needed to answer that question.

SHRI B. K. P. SINHA: May I know what is the relationship between this Society and the Government, and the functions of this Society?

SHRI A. K. SEN: No relationship excepting that the Government have made a lumpsum grant of one lakh of rupees on the 27th September, 1957 to this Society.

SHRI B. K. P. SINHA: Is the Law Minister an ex-officio member of the Executive of this Society?

SHRI A. K. SEN: He is one of the members of the Governing Body. There is a distinction between the Executive Committee and the Governing Body.

CONVERTIBILITY AGREEMENT ENTEREDINTO BETWEEN THE GOVERNMENTS OFINDIA AND U.S.A.

•187. SHRI AMOLAKH CHAND (ON BEHALF OF MOULANA M. FARUQI):

the Minister of FINANCE be pleased to' state:

- (a) whether the Government of India has recently signed a convertibility agreement with the Government of the United States; and
- (b) if so, what are the terms of this agreement?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) Yes^ Sir.